

FORM - A 2
Application cum Declaration Form
(To be completed by the applicant)

FORM A2

(For payments other than imports and remittances covering intermediary trade)

AD Code No. _____
Form No. _____
(To be filled in by the Authorised Dealer)
Serial No. _____
(For use of Reserve Bank of India)
Currency _____ Amount _____
Equivalent to Rs. _____
(To be completed by Authorised Dealer)

Application _____ for
Remittance Abroad

I/We

(Name of applicant remitter)

authorize

(Name of AD branch)

Savings Bank/ Current/ RFC/ EEFC A/c. No. _____ together with their charges and

* a) Issue a draft : Beneficiary's Name _____
Address _____

* b) Effect the foreign exchange remittance directly –
1) Beneficiary's Name _____
2) Name and address of the bank _____
3) Account No. _____

* c) Issue travelers cheques for _____

* d) Issue foreign currency notes for _____

* (Strike out whichever is not applicable)
for the purpose indicated below

(Remitter should put a tick (√) against an appropriate purpose code. In case of doubt/difficulty, the AD bank should be consulted).

Date : _____

Signature
Name :

| Sr. No. | Purpose Group Name | Purpose Code | Description |
|-------------------------|--------------------|--------------|-------------|
| | | | |
| As per the Annex | | | |

**Declaration
(Under FEMA 1999)**

I, _____ declare that –

* (1) The total amount of foreign exchange purchased from or remitted through, all sources in India during this calendar year including this application is within USD _____ (USD _____

_____ only) the annual limit prescribed by Reserve Bank of India for the said purpose.

* (2) Foreign exchange purchased from you is for the purpose indicated above.

* (Strike out whichever is not applicable)

Signature

Name _____

Date :

| Annex to Form A 2 | | | | |
|--|----------------------------|---------------------|--|--|
| Purpose Codes for Reporting under FETERS | | | | |
| A. Payment Purposes_(for use in BOP file) | | | | |
| Gr. No. | Purpose Group Name | Purpose Code | Description | |
| 0 | Capital Account | S0017 | Acquisition of non-produced non-financial assets (Purchase of intangible assets like patents, copyrights, trademarks etc., land acquired by government, use of natural resources) – Government | |
| | | S0019 | Acquisition of non-produced non-financial assets (Purchase of intangible assets like patents, copyrights, trademarks etc., use of natural resources) – Non-Government | |
| | | S0026 | Capital transfers (Guarantees payments, Investment Grand given by the government/international organisation, exceptionally large Non-life insurance claims) – Government | |
| | | S0027 | Capital transfers (Guarantees payments, Investment Grand given by the Non-government, exceptionally large Non-life insurance claims) – Non-Government | |
| | | S0099 | Other capital payments not included elsewhere | |
| | Financial Account | | | |
| | Foreign Direct Investments | S0003 | Indian Direct investment abroad (in branches & wholly owned subsidiaries) in equity Shares | |
| | | S0004 | Indian Direct investment abroad (in subsidiaries and associates) in debt instruments | |
| | | S0005 | Indian investment abroad – in real estate | |
| | | S0006 | Repatriation of Foreign Direct Investment made by overseas Investors in India – in equity shares | |
| | | S0007 | Repatriation of Foreign Direct Investment in made by overseas Investors India – in debt instruments | |

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| | | S0008 | Repatriation of Foreign Direct Investment made by overseas Investors in India – in real estate |
| Foreign Portfolio Investments | | S0001 | Indian Portfolio investment abroad – in equity shares |
| | | S0002 | Indian Portfolio investment abroad – in debt instruments |
| | | S0009 | Repatriation of Foreign Portfolio Investment made by overseas Investors in India – in equity shares |
| | | S0010 | Repatriation of Foreign Portfolio Investment made by overseas Investors in India – in debt instruments |
| External Commercial Borrowings | | S0011 | Loans extended to Non-Residents |
| | | S0012 | Repayment of long & medium term loans with original maturity above one year received from Non-Residents |
| Short term Loans | | S0013 | Repayment of short term loans with original maturity up to one year received from Non-Residents |
| Banking Capital | | S0014 | Repatriation of Non-Resident Deposits (FCNR(B)/NR(E)RA etc) |
| | | S0015 | Repayment of loans & overdrafts taken by ADs on their own account. |
| | | S0016 | Sale of a foreign currency against another foreign currency |
| Financial Derivatives and Others | | S0020 | Payments made on account of margin payments, premium payment and settlement amount etc. under Financial derivative transactions. |
| | | S0021 | Payments made on account of sale of share under Employee stock option |
| | | S0022 | Investment in Indian Depositories Receipts (IDRs) |
| | | S0023 | Remittances made under Liberalised Remittance Scheme (LRS) for Individuals |
| External Assistance | | S0024 | External Assistance extended by India. e.g. Loans and advances extended by India to Foreign governments under various |

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| | | | agreements |
| | | S0025 | Repayments made on account of External Assistance received by India. |
| 1 | Transport | S0201 | Payments for surplus freight/passenger fare by foreign shipping companies operating in India |
| | | S0202 | Payment for operating expenses of Indian shipping companies operating abroad |
| | | S0203 | Freight on imports – Shipping companies |
| | | S0204 | Freight on exports – Shipping companies |
| | | S0205 | Operational leasing/Rental of Vessels (with crew) –Shipping companies |
| | | S0206 | Booking of passages abroad – Shipping companies |
| | | S0207 | Payments for surplus freight/passenger fare by foreign Airlines companies operating in India |
| | | S0208 | Operating expenses of Indian Airlines companies operating abroad |
| | | S0209 | Freight on imports – Airlines companies |
| | | S0210 | Freight on exports – Airlines companies |
| | | S0211 | Operational leasing / Rental of Vessels (with crew) – Airline companies |
| | | S0212 | Booking of passages abroad – Airlines companies |
| | | S0214 | Payments on account of stevedoring, demurrage, port handling charges etc.(Shipping companies) |
| | | S0215 | Payments on account of stevedoring, demurrage, port handling charges, etc.(Airlines companies) |
| | | S0216 | Payments for Passenger - Shipping companies |
| | | S0217 | Other payments by Shipping |

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| | | | companies |
| | | S0218 | Payments for Passenger - Airlines companies |
| | | S0219 | Other Payments by Airlines companies |
| | | S0220 | Payments on account of freight under other modes of transport (Internal Waterways, Roadways, Railways, Pipeline transports and others) |
| | | S0221 | Payments on account of passenger fare under other modes of transport (Internal Waterways, Roadways, Railways, Pipeline transports and others) |
| | | S0222 | Postal & Courier services by Air |
| | | S0223 | Postal & Courier services by Sea |
| | | S0224 | Postal & Courier services by others |
| 2 | Travel | S0301 | Business travel. |
| | | S0303 | Travel for pilgrimage |
| | | S0304 | Travel for medical treatment |
| | | S0305 | Travel for education (including fees, hostel expenses etc.) |
| | | S0306 | Other travel (including holiday trips and payments for settling international credit cards transactions) |
| 3 | Construction Services | S0501 | Construction of projects abroad by Indian companies including import of goods at project site abroad |
| | | S0502 | Cost of construction etc. of projects executed by foreign companies in India. |
| 4 | Insurance and Pension Services | S0601 | Life Insurance premium except term insurance |
| | | S0602 | Freight insurance – relating to import & export of goods |
| | | S0603 | Other general insurance premium including reinsurance premium; and term life insurance premium |
| | | S0605 | Auxiliary services including commission on insurance |
| | | S0607 | Insurance claim Settlement of non-life insurance; and life insurance (only term insurance) |
| | | S0608 | Life Insurance Claim Settlements |
| | | S0609 | Standardised guarantee services |

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| | | S0610 | Premium for pension funds |
| | | S0611 | Periodic pension entitlements e.g. monthly quarterly or yearly payments of pension amounts by Indian Pension Fund Companies. |
| | | S0612 | Invoking of standardised guarantees |
| 5 | Financial Services | S0701 | Financial intermediation, except investment banking - Bank charges, collection charges, LC charges etc. |
| | | S0702 | Investment banking – brokerage, under writing commission etc. |
| | | S0703 | Auxiliary services – charges on operation & regulatory fees, custodial services, depository services etc. |
| 6 | Telecommunication, Computer & Information Services | S0801 | Hardware consultancy/implementation |
| | | S0802 | Software consultancy / implementation |
| | | S0803 | Data base, data processing charges |
| | | S0804 | Repair and maintenance of computer and software |
| | | S0805 | News agency services |
| | | S0806 | Other information services- Subscription to newspapers, periodicals |
| | | S0807 | Off-site software imports |
| | | S0808 | Telecommunication services including electronic mail services and voice mail services |
| | | S0809 | Satellite services including space shuttle and rockets etc. |
| 7 | Charges for the use of intellectual property n.i.e | S0901 | Franchises services |
| | | S0902 | Payment for use, through licensing arrangements, of produced originals or prototypes (such as manuscripts and films), patents, copyrights, trademarks and industrial processes etc. |
| 8 | Other Business Services | S1002 | Trade related services – commission on exports / imports |
| | | S1003 | Operational leasing services (other than financial leasing) without operating crew, including charter hire- Airlines companies |
| | | S1004 | Legal services |
| | | S1005 | Accounting, auditing, book- |

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| | | | keeping services |
| | | S1006 | Business and management consultancy and public relations services |
| | | S1007 | Advertising, trade fair service |
| | | S1008 | Research & Development services |
| | | S1009 | Architectural services |
| | | S1010 | Agricultural services like protection against insects & disease, increasing of harvest yields, forestry services. |
| | | S1011 | Payments for maintenance of offices abroad |
| | | S1013 | Environmental Services |
| | | S1014 | Engineering Services |
| | | S1015 | Tax consulting services |
| | | S1016 | Market research and public opinion polling service |
| | | S1017 | Publishing and printing services |
| | | S1018 | Mining services like on-site processing services analysis of ores etc. |
| | | S1020 | Commission agent services |
| | | S1021 | Wholesale and retailing trade services. |
| | | S1022 | Operational leasing services (other than financial leasing) without operating crew, including charter hire- Shipping companies |
| | | S1023 | Other Technical Services including scientific/space services. |
| | | S1099 | Other services not included elsewhere |
| 9 | Personal, Cultural & Recreational services | S1101 | Audio-visual and related services like Motion picture and video tape production, distribution and projection services. |
| | | S1103 | Radio and television production, distribution and transmission services |
| | | S1104 | Entertainment services |
| | | S1105 | Museums, library and archival services |
| | | S1106 | Recreation and sporting activities services |
| | | S1107 | Education (e.g. fees for correspondence courses abroad) |

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| | | S1108 | Health Service (payment towards services received from hospitals, doctors, nurses, paramedical and similar services etc. rendered remotely or on-site) |
| | | S1109 | Other Personal, Cultural & Recreational services |
| 10 | Govt. not included elsewhere (G.n.i.e.) | S1201 | Maintenance of Indian embassies abroad |
| | | S1202 | Remittances by foreign embassies in India |
| 11 | Secondary Income | S1301 | Remittance for family maintenance and savings |
| | | S1302 | Remittance towards personal gifts and donations |
| | | S1303 | Remittance towards donations to religious and charitable institutions abroad |
| | | S1304 | Remittance towards grants and donations to other governments and charitable institutions established by the governments. |
| | | S1305 | Contributions/donations by the Government to international institutions |
| | | S1306 | Remittance towards payment / refund of taxes. |
| | | S1307 | Outflows on account of migrant transfers including personal effects |
| 12 | Primary Income | S1401 | Compensation of employees |
| | | S1402 | Remittance towards interest on Non-Resident deposits (FCNR(B)/NR(E)RA, etc.) |
| | | S1403 | Remittance towards interest on loans from Non-Residents (ST/MT/LT loans) e.g. External Commercial Borrowings, Trade Credits, etc. |
| | | S1405 | Remittance towards interest payment by ADs on their own account (to VOSTRO a/c holders or the OD on NOSTRO a/c.) |
| | | S1408 | Remittance of profit by FDI enterprises in India (by branches of foreign companies including bank branches) |
| | | S1409 | Remittance of dividends by FDI enterprises in India (other than branches) on equity and |

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| | | | investment fund shares |
| | | S1410 | Payment of interest by FDI enterprises in India to their Parent company abroad. |
| | | S1411 | Remittance of interest income on account of Portfolio Investment in India |
| | | S1412 | Remittance of dividends on account of Portfolio Investment in India on equity and investment fund shares |
| 13 | Others | S1501 | Refunds / rebates / reduction in invoice value on account of exports |
| | | S1502 | Reversal of wrong entries, refunds of amount remitted for non-exports |
| | | S1503 | Payments by residents for international bidding |
| | | S1504 | Notional sales when export bills negotiated/ purchased/ discounted are dishonored/ crystallised/ cancelled and reversed from suspense account |
| | | S1505 | Deemed Imports (exports between SEZ, EPZs and Domestic tariff areas) |
| 14 | Maintenance and repair services n.i.e | S1601 | Payments on account of maintenance and repair services rendered for Vessels, ships, boats, warships, etc. |
| | | S1602 | Payments on account of maintenance and repair services rendered for aircrafts, space shuttles, rockets, military aircrafts, helicopters, etc. |
| 15 | Manufacturing services (goods for processing) | S1701 | Payments for processing of goods |